

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

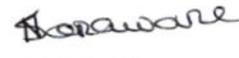
C.P No. 1460/(MAH)/2017

CORAM: Present: SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Ace Resources & Solution Pvt. Ltd.  
V/s.  
Prince Marine Transport Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	MR. Rajeev Waglay,	Adv for the Petitioner	 8-12-17
	Ms Neha Sonaware	Adv. for the Respondent	 8/12/17

ORDER

C.P. No. 1460/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. He stated that Settlement is still in progress and figures are being worked out to finalize the Settlement.
3. Hence the matter is posted to **14.12.2017**.

08.12.2017

Aah

Sd/-

**BHASKARA PANTULA MOHAN**  
Member (Judicial)